

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 236
109/241-242/PB/2019
IA(CA)-65/2023

IN THE MATTER OF:

Sanjay Goel ... **Applicant/Petitioner**

Versus

Majestic Buildcon Pvt. Ltd. ... **Respondent**

Under Section: 241/242

Order delivered on 14.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Pawan Sharma

For the Respondent : Adv. Pooja Singh for Respondent No. 1 to 4

ORDER

Due to paucity of time, the matter is re-notified to 30.11.2023.

Sd/-

(COURT OFFICER)